

Information Brochure of eCourts Services



Case Information System

National Core Version 2.0

विा एवं सत्र न्यायालय उच्चैः श्री बुकिशोर श्रीवास्तव

supuser 30-05-2017

Home

मास्टर एडमिन मेनु प्रोसेस मास्टर्स फाइलिंग काउंटर केविपट धारा शुल्क पंजीकरण की धारा प्रकरण के आर्बटन केस की कार्यवाही लिटिगेट अपडेशन प्रोसीडिंग/कार्यवाही रिपोर्ट डीजेपीएमसी Alerts (0 New) Todays Cases Civil(0) Todays Cases Criminal(0) Select Court Calendar

	आज के मामले	अदिनाकित मामले	इस महीने में मेरा निपटान	मेरे लंबित मामले	मीडीएशन कॉर्नर	गिनती/गणना
सिविल	0	279	0	280	मीडीएशन में लंबित	0
क्रिमिनल	0	198	0	199	इस महीने में रेफर्ड मीडीएशन मामले	0
कुल	0	477	0	479	इस माह में पूर्ण	0

●सिविल ●क्रिमिनल ●दोनों शीर्ष 10 लंबित मामले देखें

प्रकरण के प्रकार से बार चार्ट लंबित पाई चार्ट

Age Group	Count	Percentage
से 2 साल कम	339	71%
2 से 5 वर्ष	119	25%
5 से 10 साल	12	3%
10 से 15 वर्ष	6	1%
15 साल से अधिक	3	1%

Developed and implemented using Open Source technology.

Bilingual Version is adopted by

- Maharashtra - Marathi (Devanagari)
- U.P., M.P., Uttarakhand, Chhattisgarh - Hindi (Devanagari)
- Karnataka - Kannada
- Tamilnadu - Tamil
- Gujarat - Gujarati

Filing No: [CT14833892016] Copy Previous Case Data

Personnel: [Respondent] Extra Information: [Subordinate Court] Act Section: [Police Station] Extra Party: [Case Details] Registration

Organization Details: [Prosecution: [Name: [] Gender: [Male] [Female] [Other] Relationship: [Father] [Mother] [Hubband] [None/Other] Age: [25] Physical Handicapped: [] Caste: [] In Person: [] Name of Advocate: [] Bar Registration Number: [] Email: [] Address: [] District: [] Town: [] Taluka: [] Police Station Code: []

Defendant: [Name: [] Gender: [Male] [Female] [Other] Age: [] Mobile No: [] Email: []

Valuation: [] Amount: [] Hide Party Name: []

Date of Filing: [20-05-2016] Time of Filing: [12:15:01] Change Filing Date: []

Player: [] Relief Claimed: [] Cause of Action: [] Date of Cause of Action: []

Act1: [] Act Section: []

संबंधित न्यायालय: [] संबंधित न्यायालय: [] संबंधित न्यायालय: []

Submit

Modules Implemented

- Filing-Scrutiny-Registration
- Daily Proceedings/Cause Lists/Disposal
- Summons/Notice Generation
- Orders/Judgements
- Pendency Monitoring Features in the form of Dashboards and Reports
- Citizen Interface in the form of Touch Screen Kiosk

Case Type: [Civil] [Criminal] [Caveat Filing]

Organization Details: [Plaintiff: [] Gender: [Male] [Female] [Other] Age: [] In Person: [] Name of Advocate: [] Register: [] Extra Party Petitioner Court: [] Mobile No: [] Email: []

Organization Details: [Defendant: [] Gender: [Male] [Female] [Other] Age: [] Mobile No: [] Email: []

Respondent Court: []

Valuation: [] Amount: [] Hide Party Name: []

Date of Filing: [20-05-2016] Time of Filing: [12:15:01] Change Filing Date: []

Player: [] Relief Claimed: [] Cause of Action: [] Date of Cause of Action: []

Act1: [] Act Section: []

संबंधित न्यायालय: [] संबंधित न्यायालय: [] संबंधित न्यायालय: []

Submit

Application implemented in more than 2800 (District and Taluka) Court Complexes across the country.

SMS functionality implemented for providing Case Status to Advocates and Litigants.

Recall: [Civil] [Criminal] [Case No: []] [Called] [In Progress] [Completed]

Today's Purpose: [Time Table]

Proceedings: [Presence] [Business / No Business] [Order Passed] [Exhibits]

Order Passed: [Select] [Order passed under sec: 150] [Order passed under sec: 150]

Dispose the Case: [Adjustment: []] [Purpose of Linking: []] [Sub Purpose: []]

Next Order: [] [Cases on the Stage/Total Cases: []]

Time Slot: []

Submit

Information Brochure of eCourts Services



e-Courts (Citizen Services)

A Mission Mode Project to transform Justice delivery by ICT enablement of Courts

The screenshot displays the eCourts Services interface. At the top, there are navigation links for Home, Supreme Court, High Courts, District Courts, NJDG, and Contact Us. A search menu on the left includes options for CNR Number, Case Status, Court Orders, and Cause List. The main content area features a 'SEARCH BY CNR NUMBER' section with a search bar and a 'SEARCH BY NAME' section. Below these, there are instructions on how to use the search function. A table of case details is visible, including columns for Sr No, Case Type / Case Number / Case Year, and Petitioner/Respondent. A 'Case Details' section for 'District and Sessions Court, Aurangabad' shows case information such as R.C.A. - Civil Appeal, Filing Date (35/8/2016), and Registration Date (26/6/2016). A 'Case Status' section indicates the current status as '05th October 2016' and '10th April 2017'. A 'Petitioner and Advocate' section lists the names of the parties and their advocates.

How to

- If you know the CNR Number of the Case, enter the CNR Number in the search bar.
- On Clicking the search button, the current status of the Case will be displayed.
- If you don't know the CNR number of the Case then you can click on the Cause List image, which is shown on the left hand side menu.

Case	Party Name	
R.C.C.0000000016	The State of Maharashtra Versus Sangameshwar Nagendra Phadnis	A.P.P
R.C.C.15401216	The State of Maharashtra Versus Savitri Youngs Dhage	
R.C.C.0011900000	The State of Maharashtra Versus Dnyanesh Vinaykath Sawe	Plaintiff/PF
R.C.C.0017000011	The State of Maharashtra Versus Prakash Prashantkumar Gauril	A.P.P
R.C.C.0000410014	The State of Maharashtra Versus Rajesh Prakash Chaudhari	APP
R.C.C.0000000016	The State of Maharashtra Versus Mohammed Asifk Mohammed Hanif	
R.C.C.0011900000	The State of Maharashtra Versus Dnyanesh Vinaykath Sawe	Plaintiff/PF
R.C.C.0017000011	The State of Maharashtra Versus Prakash Prashantkumar Gauril	A.P.P
R.C.C.0000410014	The State of Maharashtra Versus Rajesh Prakash Chaudhari	APP
R.C.C.0000000016	The State of Maharashtra Versus Mohammed Asifk Mohammed Hanif	

Services like Case Status, Cause List and Orders/Judgments from the courts in the country are available to the citizens on the web portal.

Case Status in the form of current status of the case and entire history of the case along with daily orders/judgments is available.

Government stake holders can also search the cases by Police Station, FIR Number, Case Type etc.

Data from more than 590 Districts, with 8.05 crore cases and 4.39 crore Judgments and Orders is available

Information Brochure of eCourts Services



e-Courts

A Mission Mode Project to transform Justice delivery by ICT enablement of Courts



Information Brochure of eCourts Services



National Judicial Data Grid (njdg.ecourts.gov.in)

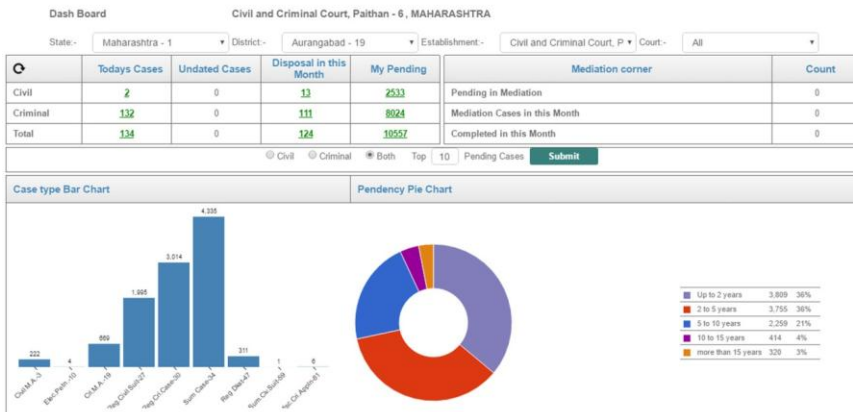
JUDICIAL MANAGEMENT AND MONITORING



District Wise Report of Bihar

District	Civil
NAWADA	328
PATNA	4265
PURNEA	887
MOHTAS SASARAM	1405

State Wise Report of India



National Judicial Data Grid

- 1 NJDG public access page, gives the consolidated figures of pendency of cases in District Judiciary across the country.
- 2 Statistical data is automatically updated every day from the data of respective Court Complexes covered under the eCourts.
- 3 Pending Civil and Criminal Cases segregated into age wise categories of up to 2 years, between 2 to 5 years, between 5 to 10 years and more than 10 years is shown.
- 4 Information pertaining to Institution and Disposal of cases and also the cases filed by senior citizens and women is shown.
- 5 Monitoring alerts like all cases listed today across the country and all the cases where no date is updated or a date more than 3 months later is updated.
- 6 All the above referred statistics is provided in drill-down manner, from State to District, District to a Court establishment and then to the individual Court.
- 7 NJDG contains information of 2.41 Crore pending cases out of approximately 8.05 Crore cases of District Judiciary.